

Nationalisation of Entire Import Trade

335. SHRI R. R. SINGH DEO Will the Minister FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether Government are planning to take over the entire import trade ;

(b) the percentage of country's import trade presently being held by the public sector agencies ; and

(c) how would the country be benefited as a result of Government taking over the entire trade ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) :

(a) It is the policy of Government to increase progressively the role of State agencies in import trade of the country (and ultimately to take it over completely).

(b) Approximately 70% of the import trade is at present canalised through State agencies.

(c) The State agencies are able to import various commodities from world markets in competition with other buyers and to supply them at prices which are fair and equitable.

V. I. P. Treatment Given to Dr. Dharma Teja

337. SHRI SHYAMNANDAN MISHRA: Will the PRIME MINISTER (PRADHAN MANTRI) be pleased to state :

(a) whether Dr. Dharma Teja, while being extradited to India from London recently, was given V. I. P. treatment throughout ; and

(b) if so, the reasons therefor and the charges framed against him ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN DEPARTMENT OF PERSONNEL (GRIH MANTRALAYA AUR KARMIC VIBHAG MEN RAJYA MANTRI) (SHRI RAM NIWAS MIRDHA) : (a) No, Sir. Dr.

Dharma Teja was brought from London to Delhi in plane by economy class and in accordance with security regulations. No special facilities were given to him.

(b) The offences listed in the charge-sheet filed against him in the court relate to criminal breach of trust, cheating, forgery and falsification of accounts.

Reinstatement of Delhi Policemen Suspended/Dismissed During 1967 Strike

338. SHRI DALIP SINGH :
SHRI RAMAVTAR SHASTRI :

Will the HOME MINISTER (GRIH MANTRI) be please to state :

(a) whether all the Delhi Police Employees whose services were terminated as a result of their strike, have been reinstated and, if not, the reasons therefor ;

(b) whether the Delhi Police authorities have been instructed not to recruit new hands in the Police from amongst the permanent domicile of the Delhi Union Territory and its surrounding areas ; and

(c) the number of personnel recruited in the Delhi Police cader-wise and year-wise during the last three years and the number out of them recruited out of permanent residents of the Delhi Union Territory ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN RAJYA MANTRI) (SHRI K. C. PANT) : (a) According to the Delhi Administration, out of 165 temporary Police employees whose services were terminated in connection with the Delhi Police agitation, 153 have been re-enlisted. Out of the remaining 12, nine have been declared medically fit and are being enlisted, whereas 3 have not turned up.

(b) No such instructions have been issued. Recruiting parties are however sent to different parts of the country to recruit suitable persons, as recommended by the Delhi Police Commission.

(c) Direct recruitment is made in the